

(ख) 1 जनवरी, 1984 तक 109.79 लाख रु० का कुल खर्च किया गया है।

(ग) जी हां, श्रीमान।

अगुसूचित जनजातियों पर प्रति व्यक्ति व्यय 804 50 रु० होता है। प्रति व्यक्ति आय का कोई विशेष सर्वेक्षण नहीं किया गया है।

**Abolition of Column From Annual Confidential Reports of Government Servants in Central Secretariat Service**

8020. SHRI K. LAKKAPPA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the column which required the grading of the Government Servants working in the Central Secretariat Service, as Outstanding, Very Good, and Good etc. has been abolished from the form of the Annual Confidential Report;

(b) if so, from which year this change has been made; and

(c) the reasons for making this important change?

THE MINISTER OF HOME AFFAIRS (SHRI P.C. SETHI) : (a) Yes, Sir.

(b) From 1968 onwards.

(c) The column relating to grading in Annual Confidential Report forms was abolished, as it was considered appropriate that reporting and reviewing officers should confine themselves to assessing the performance of the Government Servant concerned under the various columns provided in the Confidential Report from and the job of grading a Government Servant on the basis of his performance as reflected in the Confidential Report should be

left to the Committee assessing him for promotion.

**Allotment of Maruti Cars on Priority Basis**

8021. SHRIMATI SUMATI ORAON : Will the Minister of INDUSTRY be pleased to state : -

(a) criteria for allotment of Maruti cars on an out of turn priority basis, out of manufacturers quota; details thereof;

(b) the number of such priority allotments vis-a-vis the number of allotments as per normal turn thus far made by Maruti Udyog Ltd;

(c) the break-up of VIPs, Government employees, businessmen and other individuals who have so far been allotted Maruti cars on priority basis out of manufacturer's quota; and

(d) whether Scheduled Caste/Tribe applicants will be included for Maruti cars in the priority list for allotments prepared under manufacturer's quota, if so, when and if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) : (a) The criteria adopted for allotment from manufacturers' quota are :

i) Promotion of commercial interests of the company ;

ii) Promotion of public interest;

iii) Avoidance of individual hardship; and

iv) Facilitation of company work by use of vehicles by company employees.

(b) 34 cars have been allotted on priority out of a total of 840 cars allotted till 31. 3. 1984.

(c) it will not be an appropriate commercial practice to disclose particulars of transactions between Maruti and its customers.

(d) Scheduled Caste/Scheduled Tribe applicants are also eligible for allotment of cars from the manufacturers' quota.

#### **Grass Root Planning For Removal of Rural Poverty**

8022. SARI MANMOHAN TUDU : Will the Minister of PLANNING be pleased to state :

(a) whether Government have a proposal to make grass root level planning for the removal of rural poverty;

(b) if so, the steps taken in the matter during the Sixth Plan; and

(c) the measures proposed to be adopted to implement grass root planning during the Sixth Plan?

THE MINISTER OF PLANNING (SHRI S. B. CHAWAN) : (a) Government have always been keen to decentralise planning and take up integrated planning at the district level with a view to ensuring smooth implementation of poverty alleviation and other plan programmes.

(b) and (c) A scheme for strengthening of planning machinery at the district level has been put into operation from 1982-83. Under this scheme, the expenditure on the district-level planning machinery is shareable equally between the Centre and the States. Also a Working Group has been constituted by the Planning Commission to work out a suitable and up-to-date methodology for district planning.

#### **Report of The Secretaries Committee on The Recommendations of The Mandal Commission**

8023. SHRI BHOGENDRA JHA :

SHRI UTTAM RATHOD : Will the Minister of HOME AFFAIRS be pleased

to refer to reply given to Starred Question No. 30 on 16 November, 1983 regarding implementation of Mandal Commission Recommendations and state :

(a) whether the Cabinet Committee has since, completed consideration of the report of the Secretaries Committee on the recommendations of the Mandal Commission, if so, details thereof, if not, reasons for delay ; and

(b) whether the Mandal Commission's recommendations are to be modified on the lines of the Bihar formula adopted during the Chief Ministership of Shri Karpooji Thakur on the criteria of social-cum-economic backwardness, if so, details thereof, if not, reasons therefor ?

THE MINISTER OF HOME AFFAIRS (SHRI P.C. SETHI) : (a) and (b) The Mandal Report is still under the consideration of Government.

#### **Complaints of Attacks by CISF**

8024. SHRI KRISHNA CHANDRA HALDER : Will the Minister of HOME AFFAIRS be pleased to state :

(a) Number of complaints of attacks by CISF in various industrial/colliery/vital national installations received by Government during the last 15 months;

(b) whether Government have called for reports from concerned State Governments on these incidents: and

(c) the steps taken by Government to prevent such incidents ?

THE MINISTER OF HOME AFFAIRS (SHRI P.C. SETHI) : (a) Complaints pertaining to seventeen incidents alleging attacks by CISF personnel in various industrial undertakings, collieries and vital national installations have been received by the Government during the last 15 months.